



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3806/2017	JITEN SAIKIA Versus THE STATE OF ASSAM and 5 ORS.	MR. U K NAIR MR.M MAHANTA MR.M CHOUDHURY MR. M P SARMA MR.N J CHOUDHURY MR.P K MUNIR	MR.S K DAS(R- 4&5) MR R KARIM(R- 4&5) SC, SECONDARY EDUCATION
2	WP(C)/18/2020	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	GA, ASSAM PP, ASSAM SC, C B I
3	WP(C)/3651/2021	SABED ALI Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM
4	WP(C)/4867/2021	SAFIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM SC, AG
5	WP(C)/7293/2021	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, AG SC, FINANCE SC, KARBI ANGLONG

LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022

15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
24)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
25)	MS J KALITA	02-09-2022	To	02-09-2022
26)	MR. V K CHOPRA	31-08-2022	To	01-09-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/84/2018 CAVT. NO.0321/2018	THE ASSAM CO-OPERATIVE APEX BANK LTD Versus PUNJAB NATIONAL BANK AND 8 ORS	MR. D SAIKIA MR. P N GOSWAMI	MR G N SAHEWALLA (R2) MD ASLAM (R2) MR. A GANGULY MR. B PRASAD SC, PNB FOR CAVEATOR MR. M SAHEWALLA (R2)
2	WP(C)/6967/2018	PRABHAT CHANDRA DAS AND 10 ORS. Versus THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL
3	WP(C)/337/2021	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU. MD. B ISLAM (R-6) MR. I ALAM (SC, NCTE, R-4) MR. A A MONDAL (R-6) MR S HUSSAIN (R-6) MR M HOQUE (R-6) SC, G U SC, BTC
4	WP(C)/1203/2021	BEHULA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MD H R AHMED MR J ISLAM	SC, PNRD GA, ASSAM
5	WP(C)/6296/2021	MD. FAIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
6	Cont.Cas(C)/238/2022	RAJESWAR SARMA AND 2 ORS. Versus MUKESH CHANDRA SAHU	MR. U K NAIR MR. M P SARMA MR. A BORO	
7	Cont.Cas(C)/239/2022	DR. NANI GOPAL GOSWAMI AND ANR Versus MUKESH CHANDRA SAHU, IAS	MR. U K NAIR MR. M P SARMA MR. A BORO	
8	WP(C)/4318/2022	MANOJ KR CHOWHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU

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